NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 94/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES:

Mr. Anilkumar Poddar

V/s.

M/s. Responsive Industries Ltd.

SECTION OF THE COMPANIES ACT: 219 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1 Alpa Romania Company Secretary \$20.10.16

Order CA. No. 94/219/CLB/MB/MAH/2013

Respondent side is present; Applicant is called absent. Therefore, Company Application is dismissed in default.

sd/-

B. S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)